NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 04.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 59/10	TP 23/16	Hearing	397/398	K. Inbalathan Vs. Ver Terra Products I. Pvt. Ltd.

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

G. MOHAN KUMAR

8884713999

Advicate fur Petitoriu

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Counsel for petitioner is present. Counsel filed correct address of respondents No.1 to 4. Registry to prepare notices. The petitioner counsel to collect the notices and serve on respondents No.1 to 4.

List it on 08.08.2017.

MEMBER (T)

MEMBER (J)